

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (S) No. 494 of 2021

Ramji Pandey.Petitioner

-Versus-

The State of Jharkhand through its Secretary Department of School
Education and Literacy Development & Ors.Respondents

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : xxx

For the Respondents : xxx

04/ 20.04.2021

In view of the resolution as contained in reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

In pursuant to the order dated 24.02.2021 respondents were directed to file counter-affidavit but the same has not been filed till date.

Further three weeks' time is allowed for filing counter-affidavit.

Put up this case thereafter.

[Dr. S.N.Pathak,J]

P.K.S.